



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
63	I.A.(Civil)/2129/2022 BY SLIP in WP(C)/28/2021 WITH WP(C)/28/2021	HAMJANA HOJAI AND 2 ORS. Versus BONDITA BORAH AND 18 ORS. BONDITA BORAH Versus THE STATE OF ASSAM AND 16 ORS	MR. V RAJKHOWA MR. D GOGOI MS. S S SAIKIA	GA, ASSAM SC, APSC MS. S S SAIKIA MR J CHUTIYA (R-4- 6) SC, APSC MS. D KALITA (R-7-10) MRS N DEKA (R-7-10) MR. V RAJKHOWA (R-1- -17) MS. S KEMPRAI (R-4- 6) MR. S HAZARIKA (R-18) MR. D GOGOI (R-11-17) SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/2370/2021 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. M K SARMA MR. S BANIK MR. V RAJKHOWA (R11- R17) MR F KHAN
	WITH I.A.(Civil)/1572/2022 in WP(C)/28/2021) THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 16 ORS.	MR. T J MAHANTA	MR J CHUTIYA (R-4- 6) MS. S S SAIKIA MS. S KEMPRAI (R-4- 6) MR. S S SAIKIA
	WITH I.A.(Civil)/1719/2022 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus BONDITA BORAH AND 16 ORS.	SC, APSC MR. A BORUA MS P SARMA	
64	WITH WP(C)/5169/2020	NAVIN KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.

65	WITH WP(C)/5248/2020	BONANI PRIYA RAJKONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
66	WITH PIL/83/2021	SIDHARTHA SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. T DEURI MR. S HAZARIKA	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/79/2022 in PIL/83/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus SIDHARTHA SARMAH AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA	GA, ASSAM MR. S HAZARIKA
67	WITH WP(C)/1208/2022	DHRITIDEEP DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MR B KAUSHIK MR. S HAZARIKA N GAUTAM MR S SARMAH	GA, ASSAM SC, APSC
68	WP(C)/2342/2022 FIXED	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
HEARING				
69	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-08-2022 TO 12-08-2022, RELATING
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

6	I.A.(CrI.)/252/2022 FIXED in CrI.A./101/2022	MOINUL HOQUE Versus THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
	WITH CrI.A./101/2022	MOINUL HOQUE Versus THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022

15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
42	WP(C)/2547/2019 B/O	CHIRANJIT DEB Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	MR. A K DUTTA (R-3) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT.) MR. B PURKAYASTHA (R-3) MR. B ZAMAN (R-3) SC, FINANCE
43	WP(C)/938/2021 B/O	MD. MAHBUBUR RAHMAN AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
44	WP(C)/586/2022 FIXED	SANJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)
45	WP(C)/1083/2022 B/O	JESMINA AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	H A AHMED MR. R ALI DR. R HOQUE MR A S SK	SC, SEC. EDU. GA, ASSAM MD S HUSSAIN (R-5) MR M Z SHAH (R-5) MR. S M RAHMAN (R-5)

LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
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10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022

12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



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[AT 3:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 4

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6735/2016 PART-HEARD, FIXED, WITH 2 LCR	MOYNUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
	WITH			
2	WP(C)/6736/2016	KOHINUR BEGUM Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/5376/2019 PART-HEARD, FIXED, WITH LCR	TUSTO BHAN @ TUSTHA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. A DEB MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
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12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To 31-08-2022
2)	MR H Dey	20-07-2022	To 19-08-2022
3)	MS. A DEVI	21-07-2022	To 19-08-2022
4)	MR. O P BHATI	29-07-2022	To 12-08-2022
5)	MR. S B PRASAD	31-07-2022	To 13-08-2022
6)	MRS. N BARUAH	01-08-2022	To 13-10-2022
7)	MR D K DAS	08-08-2022	To 10-08-2022
8)	MR B KAUSHIK	03-08-2022	To 12-08-2022
9)	MR. S SINHA	04-08-2022	To 10-08-2022
10)	MR. R P SINGH	09-08-2022	To 23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To 09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To 16-08-2022
13)	MR I HASSAN	09-08-2022	To 12-08-2022
14)	MR. P K TIWARI	09-08-2022	To 19-08-2022
15)	MR M Z AHMED	10-08-2022	To 12-08-2022
16)	MS B DUTTA	10-08-2022	To 12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To 09-08-2022
18)	MR. S BANIK	09-08-2022	To 11-08-2022
19)	MS. D GHOSH	09-08-2022	To 20-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/5073/2022 FIXED	ASHIT DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R TALUKDAR	GA, ASSAM
24	WP(C)/5115/2022 FIXED	ABDUL KAYUM @ MD. MAMUN ABUL KAYUM BHASKAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, REVENUE
25	WP(C)/5137/2022 BY SLIP	ARIF AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022

17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
20	WP(C)/4407/2018 B/O	HEMANTA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MS. S D SAIKIA (R5-R14) SC, REVENUE
MOTION				
21	WP(C)/5165/2022 B/O	ABDUL LATIF SARKAR AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR R DHAR MD. A MATLIB MR. D P BORAH	SC, P AND R.D. GA, ASSAM
22	WP(C)/5178/2022 B/O	JIVITESH KALITA Versus THE INDIAL OIL CORPORATION LIMITED AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI MR. P. SINGHA	SC, I O C
23	WP(C)/5185/2022 B/O	SHAHAB KHAN @ FARHAD KHAN AND 17 ORS. Versus THE GOVT. OF ASSAM AND 23 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
ADMISSION				
24	WP(C)/3908/2022 B/O	PHANIDHAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR T R SEN MR. LENTSO	GA, ASSAM
	WITH I.A.(Civil)/1881/2022 in WP(C)/3908/2022	M/S SATGAON JALGUTHA MATCHAYAJIBI SAMABAI SAMITY LIMITED, Versus PHANIDHAR DAS AND 2 ORS		GA, ASSAM
ORDERS				
25	I.A.(Civil)/1815/2022 B/O in WP(C)/4500/2021 WITH WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
		KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY

26 **WITH**
WP(C)/4506/2021

SANJU DUTTA
Versus
THE UNION OF INDIA AND 5 ORS.

MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

SC, NF RLY

WITH
I.A.(Civil)/1813/2022
in WP(C)/4506/2021

SANJU DUTTA
Versus
THE UNION OF INDIA AND 5 ORS.

MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

MR. B SARMA

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

34	Cont.Cas(C)/515/2018 BY SLIP	BRAHMAPUTRA UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)
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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
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8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
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11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.A.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
48	Bail Appln./1904/2022 (CONNECTED WITH ITEM NO. 44 IN THE DAILY CAUSE LIST), FIXED	KUSUMA KHATUN Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
BAIL HEARING				
49	AB/1470/2022 FIXED.	RASHIDUL ISLAM @ RIJU Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
50	AB/1641/2022 WITH AB/2100/2022 (D/O), FIXED.	MOTIN UDDIN LASKAR @ MOTIN UDDIN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022

16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
49	Bail Appln./307/2022 WITH SCANNED COPY OF CD. FIXED.	PADAM BAHADUR SONAR @ RAJEN SONAR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Tuesday,9th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
15	WP(C)/4071/2018 AT 10:30 AM	GITANJALI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. R MOMTAZ MR. A I UDDIN	GA, ASSAM MS. A DEVI (R6) MR. N GOSWAMI
ADMISSION				
16	WP(C)/395/2019 FIXED	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) MISS M GOGOI MR F A AHMED SC, I O C MR. S A AHMED ASSTT.S.G.I.
WITH				
17	WP(C)/367/2019	KABITA DAS Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMAD	MR. S BORTHAKUR (R3) MR. S S ROY (R3) SC, I O C ASSTT.S.G.I.
WITH				
18	WP(C)/782/2019	HAFIZ IDRIS ALI AHMED Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, I O C MR. M K CHOUDHURY
WITH				
19	WP(C)/920/2019	M/S SATYANARAYAN MOUR AND CO. Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) ASSTT.S.G.I. MR. M K CHOUDHURY SC, I O C
WITH				
20	WP(C)/1065/2019	M/S. NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR. K MOHAMMED	MR. S BORTHAKUR (R3) MR. S S ROY (R3) MS J SARMAH (R1,R2) ASSTT.S.G.I. MR. M K CHOUDHURY SC, I O C

21 WITH
WP(C)/1078/2019

M/S. SATYANARAYAN MOUR AND CO.
Versus
UNION OF INDIA AND 3 ORS.

MR. D DAS SR. ADV
R SARMAH
MR H K NATH
MR. K MOHAMMED

MR. S BORTHAKUR (R3)
MR. S S ROY (R3)
ASSTT.S.G.I.
SC, I O C
MR. M K CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
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10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022
14)	MR. P K TIWARI	09-08-2022	To	19-08-2022
15)	MR M Z AHMED	10-08-2022	To	12-08-2022
16)	MS B DUTTA	10-08-2022	To	12-08-2022
17)	MR D C K HAZARIKA	09-08-2022	To	09-08-2022
18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,9th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	Crl.Rev.P./395/2022 FIXED.	JOYNAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M H LASKAR	PP, ASSAM
34	Crl.Rev.P./398/2022 FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
ADMISSION				
35	WP(C)/376/2022 FIXED	BHARATI CHUTIA Versus OIL INDIA LIMITED AND 2 ORS	MR R CHAKRAVORTY MR. S RABHA	SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
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15)	MR M Z AHMED	10-08-2022	To	12-08-2022
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19)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 2:50 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
17	CRP(IO)/181/2022 B/O	DEEKSHA SHOME @ ROY Versus ANANTA RAM MEDHI AND 2 ORS.	MR. R ALI	

LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
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18)	MR. S BANIK	09-08-2022	To	11-08-2022
19)	MS. D GHOSH	09-08-2022	To	20-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
15	CRP/70/2021 P/H, FIXED, WITH LCR	RUPA HAZARIKA Versus MAHENDRA KAUR AND ANR	MR. L K BORAH MR. J PAWE	MR G KAKOTI MR. P THAKURIA
ORDERS				
16	Arb.A./9/2011 CAVT. NO. 1110/2011 WITH LCR, B/O	UNION OF INDIA Versus KANGAN DUTTA AND ANR.	MR.C BARUAH MR. S C KEYAL C.G.C. MRS. A GAYAN MS. B SARMA MRS.A DASS ASSTT.S.G.I.	MR.R HUSSAIN MS.G SUTRADHAR FOR CAVEATOR
17	RFA/138/2018 FIXED	SMTI MAKANI DAS AND 6 ORS Versus SHRI PRANOY BORA AND ANR	MR J H SAIKIA MS. A SAJAD	MR. S P ROY (R1) MR J H SAIKIA MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR A K RAI (R1) MS K GOGOI (R1) MR. T A CHOUDHURY (R2) MS. N RAI (R1)
	WITH I.A.(Civil)/3856/2018 in RFA/138/2018	SMTI MAKANI DAS AND 6 ORS Versus SHRI PRANOY BORA AND ANR	MR J H SAIKIA MS. A SAJAD	MR J H SAIKIA
HEARING				
18	RSA/150/2018 P/H, FIXED, WITH LCR	MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR	MR. T U LASKAR MR. N DHAR MR . B MALAKAR MS. K BARUAH MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR
19	RSA/370/2017 WITH LCR, FIXED	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE

WITH
I.A.(Civil)/147/2020
in RSA/370/2017

SMTI RINKU DAS
Versus
ON THE DEATH OF LATE KALI PRASAD
SEAL HIS LEGAL HEIRS SMTI MANJU SEAL
and ORS

MS. R CHOUDHURY

MR. A SATTAR
MR. D K KOTHARI
MR R K MOUR
MR D. CHAKRABORTY

WITH
I.A.(Civil)/750/2021
in RSA/370/2017

RINKU DAS
Versus
ON THE DEATH OF LATE KALI PRADASH
SEAL HIS LEGAL HEIRS AND 7 ORS.

MS. R CHOUDHURY
MR. A M AHMED
MS S S ZIA

MR. A SATTAR
MR. D K KOTHARI
MR R K MOUR
MR S CHOUDHURY

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	I.A.(Civil)/453/2021 in MACApp./12160/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus PURNIMA GOGOI AND 2 ORS.	MR. R C PAUL	MR. N BORUAH MR S KHOUND (R-1)
	WITH MACApp./12160/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PURNIMA GOGOI AND 2 ORS		
	WITH I.A.(Civil)/4040/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PURNIMA GOGOI AND 2 ORS	MS. P DEBNATH MR. A K PURKAYASTHA MR. R C PAUL MR. R C PAUL D Roy	MR. N BORUAH MS B SAIKIA
<u>ADMISSION</u>				
2	MACApp./536/2019 WITH LCR	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. MIRAJUL ISLAM AND 2 ORS.	MR. K K DEY MD. A AHMED MR V K BAROOAH	MR D MONDAL
<u>ORDERS</u>				
3	MACApp./66/2020	ORIENTAL INSURANCE CO. LTD Versus SMTI. GHANA KANTI KONWAR AND 4 ORS	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
	WITH I.A.(Civil)/459/2020 in MACApp./66/2020	ORIENTAL INSURANCE CO. LTD Versus SMTI. GHANA KANTI KONWAR AND 4 ORS	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	
4	MACApp./17/2021 WITH LCR(PHOTOCOPY)	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SAYED ALI AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. B J TALUKDAR MR. B J TALUKDAR MR D. CHAKRABORTY (R3)
5	MACApp./246/2021 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus BIBHA BAGIRI @ SONOWAL AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	MR. M KHAN (R-1,2,3) MR. J RAHMAN (R-1,2,3) MR R ISLAM (R-1,2,3)

	WITH I.A.(Civil)/482/2022 in MACApp./246/2021	BIBHA BAGIRI @ SONOWAL AND 4 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. E	MR. M KHAN	
6	I.A.(Civil)/1680/2022 IN MAC.APP. 314/2018(D/O), WITH LCR 4 FILES in MACApp./314/2018	SMTI HIMAKHI SINGHA SUTRADHAR AND 5 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD AND 4 ORS	MS A BORAH MS A BORAH MS. J GHOSH	MR. N SARKAR MR. A AHMED
7	I.A.(Civil)/1724/2022 IN MAC.APP. 92/2015(D/O) in MACApp./92/2015	MD ABUL KALAM AZAD Versus THE REGIOANL MANAGER, ORIENTAL INSURANCE CO. LTD.		MR. A ACHARYA
8	I.A.(Civil)/2052/2022 MAC.APP. 205/2011(D/O), MAC.APP. 209/2011(D/O), WITH LCR in MACApp./205/2011	NEW INDIA ASSURANCE COMPANY LTD. Versus LATA AGARWALA AND 4 ORS.	MS. M SAIKIA	
HEARING				
9	MACApp./352/2017 WITH LCR	NEW INDIA ASSURANCE CO. LTD Versus MRS GURIA SAHANI @ BHUMIKA SINGH and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. M CHOUDHURY(R- 4) MR. A SHARMA (R- 1 & 2) MR. N DAS (R- 1 & 2) MR. S DUTTA (R- 4) MR. C SHARMA (R- 4)
	WITH I.A.(Civil)/1632/2019 in MACApp./352/2017	MRS. GURIA SAHANI @ BHUMIKA SINGH AND ANR Versus NEW INDIA ASSURANCE CO. LTD.	MR. J KALITA MR. N DAS MR D KALITA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
10	MACApp./401/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus MD GAHAR MULLA and 2 ORS	MR.R C PAUL	MD.A MATLIB MR.M AHMED MR.R DHAR
11	MACApp./636/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus MISS MAMITA BIBI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	MR. S ISLAM (R3) MR. M DAS MR A HAWARI (R3)

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